

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 48

C.P. (IB)/1215(MB)2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **15.12.2022**

NAME OF THE PARTIES:

**ENCORE ASSET RECONSTRUCTION
COMPANYPRIVATE LIMITED**

V/s

**D S Kulkarni & Company through its partners
Mr. Deepak S. Kulkarni and Mrs. Hemanti D.
Kulkarni**

Appearance (via video-conference):

For the Applicant : None Present

For the Respondent : None Present

Section 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on **10.02.2023**

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)